Written Answers to

Fencing on Bangla-Tripura and Bangla-Mizoram border

- 669. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to satate :
- (a) what is the total length of international border on Bangla-Tripura and Bangla-Mizoram respectively;
- (b) the total length of international border fencing proposed on Bangla-Tripura and Bangla-Mizoram and the target date of completion and percentage of works that have been completed till date;
- (c) whether it is a fact that huge area of Indian territory in Mizoram have been fenced out; and
- (d) if so, what is the official stand of Government on the huge loss of land of Mizoram?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The total length of International Border on Bangla-Tripura and Bangla-Mizoram border is 856 km and 318 km respectively.
- (b) The total length of International Border fencing proposed on Bangla-Tripura is 834.51 km out of which about 94% work has been completed. Further, 344.41 km fencing has been sanctioned along Bangla-Mizoram border out of which about 70% work has been completed.

The fencing project was targeted to be completed by March 2014. However, the works have spilled over due to various reasons like delay in land acquisition, delay in forest/wildlife clearance, fencing within 150 yards requiring permission from Bangladesh authorities, difficult terrain, adverse climatic conditions, inaccessibility to the site, etc.

(c) and (d) As per the Indo-Bangladesh Border Guidelines (IBB) 1975, fencing is generally constructed beyond 150 yards from the border. However, due to existence of population within 150 yards of the IBB and also topographical constraints, it has sometimes been necessary to undertake fencing within 150 yards of the IBB with the concurrence of the Bangladesh authorities. The gates in the fence are provided at adequate distance. Thus, there is no loss of land due to fencing.

Shortcomings in working of Andhra Pradesh Reorganisation Act

- 670. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has noticed any shortcomings/discrepancies in the working of the Andhra Pradesh Reorganisation Act;